

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 289 of 2014

Dated: 6th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**D. Subrahmanya Bhat Appellant (s)
Vs.
Karnataka Electricity Regulatory Commission & Anr. Respondent (s)**

Counsel for the Appellant(s) : Mr. Anantha Narayana M.G.
Mr. Shridhar Prabhu

Counsel for the Respondent(s) : Mr. Anand K.Ganesan
Ms. Neha Garg for R-1

Mr. B.C.Thiruvengadam
Mr. Ravi Agrawal for R.2

ORDER

Learned counsel for the parties may file written submissions on or before 01.05.2017 after serving copy on the other side.

List the matter for further hearing on **20.07.2017.**

**(I.J. Kapoor)
Technical Member
ts/kt**

**(Justice Ranjana P. Desai)
Chairperson**